## National Company Law Tribunal

Allahabad Bench

CPNO. 156/ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL

NAME OF THE COMPANY: M/S. Laxmi chand Bansidhar Vs. Duryilal section of the company Ltd. Kamlapat Dute mills company Ltd. section of the companies act/18 B code: 9 of ISB code, 2016

SI. NO. Name Designation Representation Signature

1. Vinagale Tolithal Advocate Applicant Vinagale Tolithal

2. Ashish Srivastava Advocate Applicant 3. Jahanger teerder Advocale Respondent Traisler 4. R.P. Agarwal Advocale Respondent Imprit

## CP No. 156/ALD/2017

Shri Ashish Srivastava, alongwith Vinayak Mittal, Advocates for the Operational Creditor with the Director of the Operational Creditor Company is present in person.

The counsel for the Corporate Debtor Company files objection alongwith Misc. application under Sections 65,76 and 184 of the Code.

A copy thereof is provided to the counsel Operational Creditor.

Since, in a connected matter, this court already granted status quo from the date after restoration of the case. The ad- interim prayer as sought for by the Operational Creditor is not necessary, hence is declined.

The personal appearance of the Director is dispensed with.

The matter be listed on 29th January, 2018.

Date: 20/12/2017

Typed by Jyoti (Stenographer)

H.P. Chaturvedi, Member(Judicial)